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ITEM NO.20

COURT NO.11

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2014  
CC 3185-3186/2014

(From the judgement and order dated 11/02/2013 in CA No.94/2012, dated 11/07/2013 in CA No.94/2012, CMA No.7975/2013 of The HIGH COURT OF DELHI AT N. DELHI)

RAKESH KUMAR TREHAN & ORS

Petitioner(s)

VERSUS

MADHUR MITTAL & ORS

Respondent(s)

(With appln(s) for permission to file SLP and office report)

Date: 28/02/2014 These Petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE  
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s) Mr. Sanjay Chhabra, Adv.  
Mr. Rajesh Kumar, Adv.  
Ms. Garima Prashad, Adv. (N.P.)

UPON hearing counsel the Court made the following  
O R D E R

Mr. Sanjay Chhabra, learned counsel, appeared on caveat on behalf of Respondent Nos. 1 and 2.

Counter Affidavit be filed within two weeks.

Rejoinder Affidavit, if any, be filed within two weeks.

List the matter on 28.03.2014.

|(Jayant Kumar Arora)  
|Sr. P.A.

| |(Sneh Bala Mehra)  
| |Assistant Registrar

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